

Special Plans For Development Of Tribal Areas

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*1080. SHRI JAGANNATH MISHRA:
SHRI M. S. PURTY:

Will the Minister of PLANNING be pleased to state:

(a) whether Government propose to formulate special plans for the development of tribal areas; and

(b) if so, the broad outlines thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA):

(a) and (b). In order to obtain speedy development of tribal areas in the Fifth Plan it is proposed to lay stress on integrated development of these areas. State Governments have been advised to prepare such plans which would form part of their Fifth Plans. Funds would flow from different sectoral programmes as well as from the supplementary sector of the backward classes. Since the tribal areas are very backward, sizeable funds would be assured from the minimum needs programmes for education, drinking water supply, nutrition, health care etc. The administrative set-up and the personnel policy will be oriented to meet the needs of tribal areas.

श्री जगन्नाथ मिश्र : मान्यवर, सरकारी जवाब से यह परिलक्षित होता है कि सरकार स्पष्ट रूप से जन-जाति क्षेत्रों के विकास में रुचि लेती है। तो मैं यह जानना चाहता हूँ कि इस चौथी पंचवर्षीय योजना में उन के विकास के लिये जो लक्ष्य निर्धारित हुआ था क्या उस की पूर्ति की सम्भावना है? अगर नहीं, तो क्यों?

SHRI MOHAN DHARIA: According to the information available, by and large the targets indicated in the Fourth Plan will be achieved.

श्री जगन्नाथ मिश्र : अध्यक्ष महोदय, सरकार ने प्रान्तीय सरकार से आग्रह किया है कि जन-जातियों के समुचित विकास के सम्बन्ध में वह योजना प्रस्तुत कर केन्द्रीय सरकार को दें। इस पृष्ठभूमि में मैं सरकार से जानना चाहूँगा कि क्या सरकार को प्रान्तीय सरकारों से ऐसी योजनाएँ प्राप्त हो चुकी हैं? अगर हाँ, तो वे प्राप्त कौन कौन से हैं।

जो योजनाएँ तैयार की गई हैं, या तैयार की जा रही हैं, उन की कार्यान्विति के लिये सरकार प्रशासनिक ढांचे और कार्मिक नीति में क्या कारगर परिवर्तन लाने का विचार कर रही है?

SHRI MOHAN DHARIA: The programmes for the Fifth Plan are being received. Some of the States have formulated their programmes and submitted them to the Central Government. They are being examined by the Planning Ministry.

SHRI JAGANNATH MISHRA: Which are those States?

SHRI MOHAN DHARIA: I have not got that information just now. We have advised the State Governments that for the tribal development it is very much necessary to have integrated area development projects. We have made it very clear in our guidelines and we are taking all care to see that these tribal areas and the people from these tribal communities get fair justice in the Fifth Plan.

श्री एम० एस० पुरती : मैं यह जानना चाहता हूँ कि इस समय देश में जन-जातियों के विकास से सम्बन्धित कौन कौन सी योजनाएँ चल रही हैं और भविष्य में सरकार कौन कौन सी योजनाएँ बनायेगी। मैं यह भी जानना चाहता हूँ, कि केन्द्रीय सरकार ने राज्य सरकारों को, खासकर बिहार, बंगाल, उड़ीसा और मध्य प्रदेश की राज्य सरकारों को कौन कौन सी विशेष योजनाएँ बनाने की सलाह दी है।

SHRI MOHAN DHARIA: At present there are nearly 484 blocks where these schemes are in operation. Apart from this scheme, several other schemes like post-matric scholarship, girls' hostels and other facilities for the development of the tribal people are in operation. So far as the Fifth Plan is concerned, in the guidelines to the State Governments we have insisted and emphasized that special care should be taken of the tribal people and also the backward areas in the country.

SHRI DINEN BHATTACHARYA: This problem cannot be solved simply by building some hostels or making some arrangements here and there for the backward classes. The main problem here is the distribution of land to the people belonging to the backward classes and the tribals. What steps have been taken by the Government to see that the land at present belonging to the tribals and the backward people are not taken away from them by big land-owners and vested interests?

SHRI MOHAN DHARIA: The Central Government have already advised all the State Governments to give protection to such people who are possessing lands and to see that they are not ousted from their lands. Besides, land reforms including land ceilings are being undertaken by several State Governments. Some State Governments have enacted their own laws. It is true that the Central Government is not happy with the way they are being implemented. We are again reiterating and emphasising that unless and until the land is made available to such people it will not be possible for us to settle them in their lands.

SHRI D. BASUMATARI: May I know whether any direction has been given to the Cell that is going to be constituted to provide land for land to the tribal people who are ousted from their homes and hearths on the establishment of various industries and projects? There is no provision for their housing also. I want to know whether that will be taken into consideration and provided in the Plan itself to give lands and house-sites to the oustees.

SHRI MOHAN DHARIA: As I said earlier, we are very much aware of these problems. We are insisting on State Governments and we would like to cooperate with them so that social justice is properly rendered to the tribal people in the country.

SHRI D. BASUMATARI: I am, particularly, talking about the oustees.

SHRI MOHAN DHARIA: Whenever any industry is established, as per the present policy of the Government, the entrepreneur is asked to take care of those ousted people there.

श्री मधु लिमये : मंत्री महोदय ने वनवासियों और आदिवासियों को जमीन और रोजगार बिलाने की चर्चा की है। वह तो ठीक ही है। लेकिन क्या मंत्री महोदय केन्द्र से कोई ऐसा परिपत्र या निर्देश सभी राज्यों को भेजेंगे कि वनवासियों और आदिवासियों के हरेखंडा, धरखंडा और जलावन की लकड़ी सम्बन्धी जो परम्परागत अधिकार हैं, वे सुरक्षित रखे जायें क्योंकि इस समय उन लोगों को वे अधिकार नहीं दिये जाते हैं और जंगल के अधिकारी उन को तंग करते हैं? मंत्री महोदय मनुष्य आदि के बारे में स्थिति को जानते हैं। उन के पास खाने के लिये कोई चीज नहीं है। वह उसका भी जरा हस्तचाम करवायें।

SHRI MOHAN DHARIA: We will consider the proposal made by the hon. Member.

श्री मधु लिमये : क्या मंत्री महोदय इस प्रश्न का जवाब नहीं देंगे कि क्या सरकार उन लोगों के परम्परागत अधिकारों की रक्षा करेगी या नहीं ?

SHRI MOHAN DHARIA: We shall consider the proposal. I cannot off-hand immediately say without examining the proposal.

श्री मधु लिमये : मैं कोई सुझाव नहीं दे रहा हूँ, मैं सवाल पूछ रहा हूँ। उन लोगों के जो परम्परागत अधिकार हैं, उन को मान्यता मिली हुई है। केवल भ्रमल करवाने का सवाल है। क्या मंत्री महोदय इस बारे में कार्रवाही करेंगे ?

THE MINISTER OF PLANNING (SHRI D. P. DHAR): Sir, these matters fall essentially within the jurisdiction of the States. With all respect, I would submit that it would be improper for us to commit without knowing all the facts. The question that the hon. Member has raised is to restore and maintain traditional rights of the tribes which they have, which they possess and which they ought to continue to possess. I would assure the hon. Member that after we examine the position in the light of the question that he has raised, we shall furnish all the information that he seeks on the subject.

श्री ई० बी० विष्णु पाटिल : स्टेट गवर्नमेंट्स आदिवासी क्षेत्रों के विकास की तरफ ध्यान नहीं दे रही है। उन्होंने इस सम्बन्ध में कोई योजनाएँ नहीं बनाई हैं, और घर बनाई हैं, तो उन पर भ्रमल नहीं किया है। इस स्थिति में भारत सरकार की नीति क्या होगी ? मैं यह जानना चाहता हूँ कि देश के सभी प्रदेशों के ट्राइबल एरियाज का पूरा डेवेलपमेंट करने के लिये क्या प्लानिंग कमीशन ने कोई स्वतंत्र सैल बनाने का विचार किया है या नहीं।

SHRI MOHAN DHARIA: While scrutinising the Fifth Five-Year Plan proposals that will be coming from the State Governments, we shall take care to see that due protection is given to the tribal areas and also to the people from the tribal areas.

SHRI P. M. SAYEED: The question of development of tribal areas is often raised, but the infra-structure, as far as communication facilities are concerned or transport facilities are concerned, is not made available...

MR. SPEAKER: Please ask your question.

SHRI P. M. SAYEED: My question is whether the Government will assure this house that, while formulating the Fifth Five-Year Plan, they will insist on the State Governments and Union territories to see that maximum attention is given to make provisions for infra-structure.

SHRI MOHAN DHARIA: We shall take that into consideration.

SHRI MOHANRAJ KAJINGARAYAR: We have plenty of tribal areas in the South, and I would like the Minister to tell us what are the programmes and the financial held in the Fifth Five-Year Plan and in what way are they going to help to develop these tribal areas, particularly in Tamil Nadu.

SHRI D. P. DHAR: In the approach to the Fifth Five-Year Plan, we have specifically mentioned that primary consideration will have to be given for the upliftment and development of the concentration of tribal population in certain pockets of India, and for this purpose we have also requested the State Governments to formulate specific plans. We hope, and it will be our endeavour to ensure, that these plans are properly implemented and the outlays which are earmarked for the development and upliftment of the tribal people are in fact spent on them and directly benefit them. This will naturally include the problem of the tribals in Tamil Nadu also.

SHRI P. VENKATASUBBAIAH: There is a large tribal tract comprising the States of Orissa, Madhya Pradesh and Andhra Pradesh, which have become the hunting ground for the activities of the Naxalites because of the economic exploitation that is being carried on by some Plains people for centuries. May I know whether the Planning Commission will give a considered thought to this and prepare a Master Plan for the development of these tribal people in these tracts living close-by in Madhya Pradesh, Orissa and Andhra Pradesh?

SHRI D. P. DHAR: As far as the malaise of Naxalitism is concerned, it does not afflict only the tribals; the other also fall a victim to that. But I will assure this hon. House that, in the Fifth Plan, we shall make our best endeavour to organize a coherent and appropriate programme for the developments and welfare of the tribals.

श्री कूलचन्द्र वर्मा : श्री माननीय मंत्री महोदय ने विभिन्न प्रान्तों के बारे में बतलाया मध्य प्रदेश, बिहार, उड़ीसा में से, जिन की चर्चा की गई है, जहां तक मध्य प्रदेश का सवाल

है, वहां का हर तीसरा व्यक्ति या तो हरिजन है या भ्रादिवासी है। मध्य प्रदेश की पूरी पापु-लेशन का एक तिहाई भाग भ्रादिवासियों का है बस्तर का जो इलाका है वहां के लोगों ने रेल क्या होती है इस को जानने के लिये उसके दर्शन तक नहीं किये हैं। वहां संचार के कोई साधन नहीं हैं। अभी कहा गया कि पांचवीं पंचवर्षीय योजना के अन्तर्गत सरकार राज्य सरकारों से सलाह कर रही है। यह जो राज्यों से सलाह की जा रही है यह तो बहुत अच्छा है, लेकिन मध्य प्रदेश के पिछड़ेपन का ध्यान रखते हुए, पांचवीं पंचवर्षीय योजना में जो भी राशि अलॉट की जा रही है क्या उस का अधिकतम भाग मध्य प्रदेश को देने का विचार किया जा रहा है या नहीं ?

SHRI D. P. DHAR: The set of criteria which will govern the allotment of central allocations and central money to various States is quite different and that, with all respect, should not be linked with this question of the welfare of the tribals. This is a special subject which has got to receive special attention and the Fifth Plan will take this fact into account and we shall ensure that whatever allocations are made either by the Centre or within the State plan are in fact spent for the achievement of this objective.

SHRI M. RAM GOPAL REDDY: I want to know whether the Minister knows it or not that some vested interests are exploiting these tribals to destroy the forests. If so, what steps he is taking to control this activity? . . .

MR. SPEAKER: That was my fear already. The question should be relevant.

SHRI M. RAM GOPAL REDDY: This is a relevant question, Sir. This aspect has not been touched by anybody. I want to know how he is going to control this activity.

MR. SPEAKER: You know what the main question is. You kindly read the main question. I will come back to you later on.

SHRI PARIPOORNANAND PAINULI: The hon. Minister just stated that there are 484 Tribal Blocks in the country. Is it a fact or not that there are two BDOs in each block and double the expenditure is being incurred on these blocks and if so, would the hon. Minister re-orient the pattern of the Tribal Blocks so that more money is made available for the integrated development of the tribal people?

SHRI D. P. DHAR: I feel guilty that I do not have information about the detailed administrative structure of each block. Obviously we should not spend more money on administrative structures. On the contrary, the emphasis on expenditure should be directed towards developmental activities. This is an unexceptionable principle which we accept whole-heartedly.

SHRI BHOGENDRA JHA: In the background of our failure to give due protection to the interests of the Adivasis or to ensure their satisfactory development uptill now, I want to know whether it is considered by the Government to have some sort of an integrated, rather territorially integrated development under some body or authority for the Adivasis living in Bihar, Orissa and Madhya Pradesh which is the biggest contiguous and compact Adivasi-populated area in the country so that their economic, cultural and even political interests and development can be ensured.

What is the Centre's contribution materially in terms of advice or suggestions to the Development Board formed in Bihar for the Adivasi areas of Chota Nagpur and Santal Parganas?

SHRI D. P. DHAR: We have already submitted in reply to a question that the most effective step for the development of the Adivasis and the tribal population would be an integrated approach towards them. Therefore, to that extent, we are in whole-hearted agreement with the suggestion made by the hon. Member. We have given detailed guidelines for the development of Santal Parganas as well as the Chota Nagpur area to the Bihar Government. There is a Board functioning for Chota Nagpur and in broad outline I would say that the efforts made for the total development of the tribals, socially educationally and economically. As far as the political aspects are concerned, I leave it to the hon. Member.

Inclusion of Specialists and Professionals in Planning Commission to Strengthen the Organisation

*1051. SHRI M. S. SANJEEVI RAO: Will the Minister of PLANNING be pleased to state:

(a) whether Government propose to include specialists and professionals in the Planning Commission to strengthen the organisation;

(b) If so, whether these experts will be advisers or consultants to the Government; and

(c) what are broad features of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) Yes, Sir.

(b) and (c). The Approach to the Fifth Plan spells out the main areas which call for major efforts to improve Plan implementation. In order to ensure effective implementation of projects, it is necessary to continuously monitor the progress of the economy particularly in key sectors like steel, power, oil, fertilizers, irrigation etc., analysing in depth the data regarding the implementation of projects in these sectors and make recommendations for suitable measures to be taken to improve performance. With these tasks in view, the Planning Commission is proposing to set up a high-level monitoring and Evaluation Unit and to reorganise and suitably strengthen the Project Appraisal and the Industry and Minerals Divisions to ensure better project appraisal, evaluation and implementation. A few consultants are proposed to be appointed. The proposals in this regard are being processed.

SHRI M. S. SANJEEVI RAO: I want to know from the hon. Minister whether it is a fact that the Planning Commission consists mostly of bureaucrats and there are very few experts and that the Planning Commission is, as a matter of fact, like any other Ministry or Department of the Government of India with the result that the country is suffering from economy of shortages? As a matter of fact even after 20 years of planning there is shortage of drinking water, fertilisers, electric power etc. I want to know from the hon. Minister whether he has taken any steps to strengthen the Planning Commission not only for the planning process but also for the implementation part of it.

THE MINISTER OF PLANNING (SHRI D. P. DHAR): It is rather embarrassing for me to answer a question which is directed on the personnel of the Planning Commission but nevertheless I would submit that the Planning Commission does not consist of bureaucrats only. It consists of experts also. In any case I personally, who is standing before you, do not happen to be a bureaucrat at all. The other question is more general in character, about the performance of the planning process in this country. I can say definitely that planning in this country has been responsible for a great deal of development and a great deal of achievement.